

Declaration of Assets and liabilities

Year...2012-13

I, Kavita kumari son/daughter/wife of Ajay Kumar Singh .aged.28. Years, belonging to Vill+Post Nandamura, PS.Siswan, Dist:Siwan. service and presently working as MLA.Drandoa Siwan.give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (S)	Dependant -1 Name	Dependant -2 Name	Dependant -3 Etc. Name
(i)	Cash inHand Cash at Bank	Rs.75254/= Rs.150000/=	Rs135425/= Rs.60000/=			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies					
(iii)	Bond, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Saving, LIC Policies, etc	Rs48040, LIC,Primum	Rs.65946 LIC,Primum			
(v)	Motor Vehicles (details of make, etc.)	Rs.1395422/=				
(vi)	Jewellery (give details of weight and value)	405Gram,Gold, &800,Gram e,Silver Rs.927600,as Per Market Valu	.95Gram Gold Rs.262500as ,per market valu			
(vii)	Other assets, such as values of claims / interests	Rs.250425/=				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (S)	Dependant -1 Name	Dependant -2 Name	Dependant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		Rs.1000000/ My Share. Paternal. Property			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value		Rs.2245000/ My Share. Paternal. Property			
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)		Rs.325460/=			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Departments (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Rs.800000.Car	
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of		

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	water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year unto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CVIPK4339M	DHIPS0848L
	(ii) Wealth Tax [Also indicate the assessment year unto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature विद्या कुमारी

Name of Employee: M.L.A

Place: ५. हरीवा सिवान

Designation: 109 दरंदा (सिवान)

Date: 24/07/2013

Department: विहार विधान सभा